GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:227
ANSWERED ON:12.03.2010
TRANSMISSION AND DISTRIBUTION LOSSES
Mahto Shri Baidyanath Prasad;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of POWER be pleased to state:

- (a) the details of the support and funds provided to the State Power Utilities so far under the Re-structured Accelerated Power Development and Reforms Programme (R-APDRP) for bringing down the Transmission and Distribution (T&D) losses in the country;
- (b) the extent to which the T&D losses in the country have been reduced after implementation of the R-APDRP;
- (c) whether the Government proposes to set up a National Electricity Fund to minimize T&D losses in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 227 TO BE ANSWERED IN THE LOK SABHA ON 12.03.2010 REGARDING TRANSMISSION AND DISTRIBUTION LOSSES.

- (a): Under Part-A of the Restructured Accelerated Power Development and Reforms Programme (R-APDRP),so far 1366 projects at the cost of Rs.4925.15 Crore have been approved for 24 States (Andhra Pradesh, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Punjab, Rajasthan, Sikkim, Tamil Nadu, Uttarakhand, Uttar Pradesh, West Bengal, Assam, Kerala, Tripura, Jammu & Kashmir). So far Rs.1215.65 Crore loans have been disbursed to the State utilities as first tranche. State wise details of projects sanctioned and loan disbursed are placed at Annex-A.
- (b): The focus of R-APDRP Scheme launched by MOP, GOI in July 2008 is on actual demonstrable performance by utilities in terms of sustained AT&C loss reduction. The projects under the scheme shall be taken up in two parts: Part-A & Part-B. Part-A of the scheme is dedicated to establishment of IT enabled system for achieving reliable & verifiable baseline data that shall enable evaluation of exact & verifiable AT&C losses in towns where Part-A of the scheme has been executed. As per the time schedule for Part-A schemes, these need to be executed completely within 36 months of sanction in order that complete loan amount is converted to grant. Funding under Part-B of the scheme shall be for regular sub-transmission and distribution projects. The focus of Part-B schemes shall be on AT&C loss reduction on sustainable basis. The AT&C loss reduction under the scheme shall be measured from a year after the year in which first project of Part-A of scheme has been completed and verified by independent agency appointed by MOP. The AT&C loss reduction shall be measured for five years. The result of R-APDRP will be available only after completion of the projects. It is expected that on successful completion of the scheme, the AT&C losses will be reduced to the extent of 15% in the project areas.
- (c) & (d): In pursuance of the announcement made in the budget (2008-09) for creation of a Nationa Electricity Fund (NEF) for providing loan to the States for improving their distribution / transmission infrastructure, a Committee under the chairmanship of the Member (Power), Planning Commission was constituted on 29.04.2008.

The matter is under consideration of Ministry of Power.